

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34073/2025 BLAPL/11702/2025	MANOJ KUMAR BADAJENA @ MANOJ BADAJENA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JANKIA P.S. /59 /2017 J.M.F.C.,KHURDA(Khordha ) GR/0000320/2017
2	D-BLAPL/33991/2025 BLAPL/11703/2025	TARINI KANTA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul ) CT/0000365/2025
3	D-BLAPL/34009/2025 BLAPL/11704/2025	AMLAN MOHANTY @ RISHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /556 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000588/2025
4	D-BLAPL/34084/2025 BLAPL/11705/2025	PABITRA SUNA @ PABITRA KUMAR SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /139 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000495/2025
5	D-BLAPL/34087/2025 BLAPL/11706/2025	SWADHIN KUMAR DAS @ DASH VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /731 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000043/2024
6	D-BLAPL/33042/2025 BLAPL/11707/2025	BHAKTIKANTA @ BHAKTAKANTA BEHERA @ BHAKTA VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /145 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000279/2025
7	D-BLAPL/33287/2025 BLAPL/11708/2025	ALI KHAN @ MD ALI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /234 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002031/2021
8	D-BLAPL/32476/2025 BLAPL/11709/2025	HARA BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000041/2025
9	D-BLAPL/33390/2025 BLAPL/11710/2025	SATRUGHAN BISWAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	DEOGARH /135 /2007 A.D.J.,DEOGARH(Debagarh ) ST/0000106/2023
10	D-BLAPL/33590/2025 BLAPL/11711/2025	SANTOSH KUMAR PRADHAN @ SANTOSH KU. PRADHAN @ SILU VS STATE OF ODISHA	ANUPAM DASH VS	TANGI (KHURDA) /498 /2023 2ND A.D.J.,KHURDA(Khordha ) ST/0000023/2024
11	D-BLAPL/33948/2025 BLAPL/11712/2025	HEMSAGAR GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /236 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000688/2025

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12	D-BLAPL/33969/2025 BLAPL/11713/2025	RAJESH KUMAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MAHILA P.S.(BBSR) /260 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001638/2025
13	D-BLAPL/34095/2025 BLAPL/11714/2025	RAHUL PARMAR VS STATE OF ODISHA	DEBASNAN DAS VS	RAJGANGPUR /495 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000962/2025
14	D-BLAPL/33990/2025 BLAPL/11715/2025	KALIA @ SAGAR BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /343 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000559/2025
15	D-BLAPL/33815/2025 BLAPL/11716/2025	MALICK BATSHA S. VS STATE OF ODISHA	MOHAN BAG VS	// DISTRICT & SESSIONS JUDGE, BHAWA 2(A)CC/0000017/2025
16	D-BLAPL/34097/2025 BLAPL/11717/2025	BINAYA KUMAR MAHARANA VS STATE OF ODISHA	SUBRATA PANDA VS	KANKADAHAD /139 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000151/2023
17	D-BLAPL/33960/2025 BLAPL/11718/2025	TULU BEHERA VS STATE OF ODISHA	ADITI HOTA VS	NIALI /359 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000269/2025
18	D-BLAPL/33943/2025 BLAPL/11719/2025	KANHA BARALA @ BARADA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000071/2025
19	D-BLAPL/33763/2025 BLAPL/11720/2025	SATYA RANJAN SWAIN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHARABEL NAGAR P.S. /35 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000132/2025
20	D-BLAPL/34077/2025 BLAPL/11721/2025	AKASH KORI @ KASUA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SPL.TASK FORCE /8 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000014/2025
21	D-BLAPL/33741/2025 BLAPL/11722/2025	SANTOSH MAHATO @ MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /246 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000922/2025
22	D-BLAPL/33833/2025 BLAPL/11723/2025	SANKAR HARIJAN @ SHANKAR HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /90 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000171/2025
23	D-BLAPL/32876/2025	MANA @ MANAS KUMAR MAJHI	BIKRAM CHANDRA GHADEI	BAGDIA /77 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11724/2025	VS STATE OF ODISHA	VS	J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000478/2025
24	D-BLAPL/32879/2025 BLAPL/11725/2025	AKHI @ AKHILA MOHARANA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAGDIA /77 /2025 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000478/2025
25	D-BLAPL/33408/2025 BLAPL/11726/2025	SUBHAM SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SIMULIA /292 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000191/2025
26	D-BLAPL/33786/2025 BLAPL/11727/2025	CHOTU @ MIRZA ISLAM BAIG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /118 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000275/2025
27	D-BLAPL/33839/2025 BLAPL/11728/2025	AKASH BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /763 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000052/2025
28	D-BLAPL/33872/2025 BLAPL/11729/2025	LOKANATH SAHOO VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
29	D-BLAPL/34100/2025 BLAPL/11730/2025	BAPI @ NIHAR RANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000053/2025
30	D-BLAPL/34104/2025 BLAPL/11731/2025	MISHRA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /299 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000113/2024
31	D-BLAPL/34179/2025 BLAPL/11732/2025	ANNA @ ANADI CHARAN SAHOO VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /196 /2024 A.D.J.,SALIPUR(Cuttack) ST/0000066/2024
32	D-BLAPL/34185/2025 BLAPL/11733/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAISINGA /528 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000057/2025
33	D-BLAPL/34186/2025 BLAPL/11734/2025	BUDHADEB NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	KULABIRA /91 /2025 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000265/2025
34	D-BLAPL/34228/2025 BLAPL/11735/2025	SHYAM SUNDAR PARIDA VS	SMRUTI RANJAN ROUT VS	MAHANGA /312 /2025 Civil Judge Jr. Division-cum-JMFC Court at

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/34232/2025 BLAPL/11736/2025	STATE OF ODISHA ISAHAK MALLICK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	GR/0000474/2025 / /0 SPECIAL JUDGE,BHAWANIPATNA(Kala
36	D-BLAPL/34189/2025 BLAPL/11737/2025	KALA @ KARTIKESWAR SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	2(A)CC/0000029/2025 BARIPADA SADAR /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
37	D-BLAPL/34191/2025 BLAPL/11738/2025	SRIKANTA SAW VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CT/0000348/2025 / /0 J.M.F.C.,KANTABANJI(Balangir)
38	D-BLAPL/34243/2025 BLAPL/11739/2025	ARBAZ @ ARBAAZ KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000084/2025 / /0 SPECIAL JUDGE,NAWAPARA(Nuapada )
39	D-BLAPL/34230/2025 BLAPL/11740/2025	ANKIT KAHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SA/0000068/2025 SONEPUR /240 /2025 SPECIAL JUDGE,SONEPUR(Sonepur )
40	D-BLAPL/34119/2025 BLAPL/11741/2025	MITU SANDHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000081/2025 RAIRAKHOL /225 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur)
41	D-BLAPL/33237/2025 BLAPL/11742/2025	SONA BEHERA @ SANA BEHERA @ RUHIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000563/2025 RASGOBINDPUR /232 /2025 DISTRICT & SESIONS JUDGE,BARIPAD.
42	D-BLAPL/33421/2025 BLAPL/11743/2025	BRIJESH PRADHAN VS STATE OF ODISHA	PRINCE PATNAIK VS	ST/0000126/2025 MOTANGA /239 /2025 J.M.F.C.,DHENKANAL(Dhenkanal)
43	D-BLAPL/34050/2025 BLAPL/11744/2025	MUKUNDA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000302/2025 MALKANGIRI /37 /2024 A.D.J.,MALKANGIRI(Malkangiri )
44	D-BLAPL/32924/2025 BLAPL/11745/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	CT/0000047/2024 PHIRINGIA /83 /2015 SPECIAL JUDGE, PHULBANI(Kandhamal
45	D-BLAPL/33486/2025 BLAPL/11746/2025	PANCHANAN BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000098/2015 JAGATPUR /257 /2023 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000016/2023

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46	D-CMAPL/43241/2025 CMAPL/329/2025	SAROJ KUMAR PATI VS STATE OF ODISHA	ADV. VS	// () //
47	D-CMAPL/45788/2025 CMAPL/330/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	ADV. VS	// () //
48	D-CMAPL/43868/2025 CMAPL/331/2025	SADASIV RAMANUJ DASH VS KHIROD @ KHIRENDRA CHANDRA NAYAK	ADV VS	// () //
49	D-CMP/46106/2025 CMP/1781/2025	SK. MOIUDDIN VS ATTARINMOSA NONO @ ATTARUN NISA BIBI	MANMOHAN BEHERA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CMA/0000093/2025
50	D-CMP/45804/2025 CMP/1782/2025	PRATYUSH KUMAR MOHANTY VS SAKUNTALA BEHERA	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2025
51	D-CMP/45803/2025 CMP/1783/2025	RABINDRA MALIK VS BIJAYA MALIK	ARIJEET MISHRA VS	// CIVIL JUDGE(J.D.)PATTAMUNDAI(Kend IA/0000016/2025
52	D-CMP/44605/2025 CMP/1784/2025	AGADHU NAYAK VS NADIRA RAHAMAAAN FATTIMA SIDIQUI	DEBASHIS NANDA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000530/2004
53	D-CMP/46031/2025 CMP/1785/2025	BABAJI SAMAL VS BIJAY SAMAL	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000434/2019
54	D-CMP/46009/2025 CMP/1786/2025	DEEPAK CHANDRA MISHRA VS K.SARITA SENAPATI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0001090/2023
55	D-CONTC/45228/2025 CONTC/5340/2025	PRASANTA KUMAR SAHOO VS SANJAYA KUMAR SINGH,PRINCIPAL SECY. -CUM-CHAIRMAN,DEPT OF INDUSTRIES,ORISSA	KABIRAJ SAHOO VS	// () //
56	D-CONTC/45516/2025 CONTC/5341/2025	LINGARAJA SAHOO VS DR.N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// () //
57	D-CONTC/45517/2025	LINGARAJ PRADHAN	KSHIROD KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5342/2025	VS DR.N.THIRUMALA NAIK,IAS	VS	0 //
58	D-CONTC/45522/2025 CONTC/5343/2025	NIRANJAN MOHAPATRA VS ASWATHY S, IAS	ADV VS	// 0 //
59	D-CONTC/45551/2025 CONTC/5344/2025	ANTARYAMI SAHOO VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF,W.R DEPT.,ODISHA	ADV. VS	// 0 //
60	D-CONTC/45555/2025 CONTC/5345/2025	CHINTAMANI SAHOO VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
61	D-CONTC/45559/2025 CONTC/5346/2025	BHAKTABANDHU SAHOO VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
62	D-CONTC/45561/2025 CONTC/5347/2025	PADMALAVA SAMAL VS CHANDRA SEKHAR PADHI,ENGNR.-IN-CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
63	D-CONTC/45734/2025 CONTC/5348/2025	BIKALI CHARAN BEHERA VS ANU GARG, IAS	ADV VS	// 0 //
64	D-CONTC/45735/2025 CONTC/5349/2025	SOMANATH BARIK VS ANU GARG,IAS	ADV VS	// 0 //
65	D-CONTC/46181/2025 CONTC/5350/2025	SANJIT DIGAL VS HRUDA RANJAN SAHOO,BDO,CHAKAPADA,KANDHAMAL	TRILOCHAN NANDA VS	// 0 //
66	D-CONTC/40750/2025 CONTC/5351/2025	SANATAN SETHI VS ARAVIND AGRAWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT,ODISHA	RAMANIKANTA PATTANAİK VS	// 0 //
67	D-CONTC/45750/2025 CONTC/5352/2025	DR.KANHU CHARAN PATRO VS DR.DEEPAK RAUTRAY,DIRECTOR,ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER,CUTTACK	ADV. VS	// 0 //
68	D-CONTC/45752/2025 CONTC/5353/2025	DR.DEBASISH MEHER VS	AVIJIT MISHRA VS	// 0

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69	D-CONTC/45882/2025 CONTC/5354/2025	ASWATHY S.,IAS R.ANURADHA VS ARAVIND AGRAWAL,IAS	ADV. VS	// // ()
70	D-CONTC/45075/2025 CONTC/5355/2025	RASI DEHURI VS NISHIKANTA MISHRA,TREASURY OFFICER,STATE PENSION TREASURY,BSBR	ADV. VS	// // ()
71	D-CONTC/45535/2025 CONTC/5356/2025	SHIRA MAJHI VS ASWATHY S, IAS	ADV VS	// // ()
72	D-CONTC/39897/2025 CONTC/5357/2025	SHAKTIRUPA MISSION SHAKTI FEDERATION, CUTTACK VS DR.MONIKA PRIYADARSHINI,IAS	ADV VS	// // ()
73	D-CONTC/43774/2025 CONTC/5358/2025	NITYANANDA SAHOO VS KIRANDEEP KAUR,IAS	RUDRA NARAYAN PARIJA VS	// // ()
74	D-CONTC/44947/2025 CONTC/5359/2025	TRILOCHAN SAHU VS ARAVIND AGRAWAL, COMMNR. CUM SECY.,HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// // ()
75	D-CONTC/45044/2025 CONTC/5360/2025	MD.MASUD AKRAM @ MD.MASOOD AKRAM VS RAKESH KUMAR PANDA,OAS	AMIT PRASAD BOSE VS	// // ()
76	D-CONTC/45433/2025 CONTC/5361/2025	CHITTARANJAN DHAL VS MOUSHUMILATA PADHI, REGIONAL P.F COMMNR., E.P.F.O, ODISHA	ADV. VS	// // ()
77	D-CONTC/45533/2025 CONTC/5362/2025	DEBASHIS SAHU VS ASWATHY S, IAS	ADV VS	// // ()
78	D-CONTC/45617/2025 CONTC/5363/2025	LALIT KUMAR NAIK VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// // ()
79	D-CONTC/44298/2025 CONTC/5364/2025	BIBHUTI CHARAN MOHANTY VS PRATIVA DORA,REGISTRAR,OUAT,BSBR	ADV. VS	// // ()

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80	D-CONTC/44628/2025 CONTC/5365/2025	SULOCHANA NAYAK VS DIPAK KUMAR PARHI, OES - 1	ADV. VS	// ( //
81	D-CONTC/43689/2025 CONTC/5366/2025	TUSARIKANTI SAHOO VS IPSITA PRYADARSHINI MISHRA,ADM-CUM-PRESIDENT-CUM-SEC,KUSUM DEVI WOMEN COLLEGE,CUTTACK	BISHNU PRASAD RATH VS	// ( //
82	D-CRLA/32966/2025 CRLA/1263/2025	DEBRAJ BANARA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	NIHALPRASAD /125 /2016 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000056/2016
83	D-CRLA/31897/2025 CRLA/1264/2025	NILAMANI SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	KUAKHIA /185 /2016 A.D.J.,JAJPUR(Jajapur ) CT/0000096/2017
84	D-CRLA/33925/2025 CRLA/1265/2025	PRASAD KUMAR SATRUSALYA@BIRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /12 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000006/2020
85	D-CRLA/33793/2025 CRLA/1266/2025	CHEMA @ RAMAKANTA SAHU VS STATE OF ODISHA	AMLAN MOHANTY VS	DHARMASALA /375 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000117/2021
86	D-CRLA/34054/2025 CRLA/1267/2025	SURENDRA NAGAR@SURENDRA SINGH RAJPUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAIRANGPUR TOWN /155 /2020 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000123/2020
87	D-CRLA/31940/2025 CRLA/1268/2025	JAIPRAKASH PRADHAN VS STATE OF ODISHA	ANAND JENA VS	HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000026/2017
88	D-CRLA/32611/2025 CRLA/1269/2025	SAJIT KUMAR LENKA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	MAHILA P.S. BUXIBAZAR /82 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000124/2024
89	D-CRLA/33499/2025 CRLA/1270/2025	SUVENDHU @ SUVENDU PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PATNA /62 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000031/2023
90	D-CRLA/33840/2025 CRLA/1271/2025	SANJAY SAHU @ JITENDRIYA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /168 /2017 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000022/2017
91	D-CRLMC/34314/2025	CHINMAYA RANA @ CHINMAYA KU RANA	CHANDRAKANTA NAYAK	KUCHINDA /324 /2024

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	CRLMC/4660/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(GR/0000682/2024
92	D-CRLMC/33712/2025 CRLMC/4661/2025	SAMPADA @ RUDRA ROUT VS STATE OF ODISHA	PURNA CHANDRA DAS VS	BALUGAON P.S. /151 /2022 J.M.F.C.,KHURDA(Khordha ) J.R/0000018/2023
93	D-CRLMC/33744/2025 CRLMC/4662/2025	BANSIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(AnugCT/0002397/2008
94	D-CRLMC/34066/2025 CRLMC/4663/2025	ABHAYA KUMAR PRADHAN VS STATE OF ODISHA	MANISH DHIR VS	CHHENDIPADA /203 /2008 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000151/2015
95	D-CRLMC/30501/2025 CRLMC/4664/2025	KANCHARANA ESWAR RAO VS STATE OF ODISHA	BHUBANANANDA LENKA VS	GURANDI /74 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000455/2024
96	D-CRLMC/34118/2025 CRLMC/4665/2025	SADANANDA SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHENKANAL SADAR /635 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001117/2023
97	D-CRLMC/34280/2025 CRLMC/4666/2025	GOUTAM KUMAR PRADHAN @ GOUTAM PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /7 /2018 S.D.J.M.,HINDOL(Dhenkanal) GR/0000030/2018
98	D-CRLMC/30506/2025 CRLMC/4667/2025	KANCHARANA UMA MAHESWAR RAO VS STATE OF ODISHA	BHUBANANANDA LENKA VS	GURANDI /74 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000455/2024
99	D-CRLMC/33807/2025 CRLMC/4668/2025	ANANDA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /105 /2005 J.M.F.C.,NARASINGHPUR(Cuttack) GR/0000193/2005
100	D-CRLMC/33844/2025 CRLMC/4669/2025	BAPINA SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	MALGODOWN /28 /2011 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000284/2011
101	D-CRLMC/33850/2025 CRLMC/4670/2025	ABINASH PRADHAN VS STATE OF ODISHA	JITU SAHOO VS	MANGALA BAG /157 /2015 J.M.F.C,CUTTACK(Cuttack) GR/0001278/2015
102	D-CRLMC/32322/2025 CRLMC/4671/2025	BIMALA BEHERA VS	RAJENDRA NARAYAN ROUT VS	KUMBHARAPARA /2 /2017 S.D.J.M.,PURI(Puri)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/34064/2025 CRLMC/4672/2025	STATE OF ODISHA SWADHIN KUMAR KHATUA@SWADHIN KU. KHATUA VS	AMITAV TRIPATHY VS	GR/000015/2017 KANTAMAL /165 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2019
104	D-CRLMC/33593/2025 CRLMC/4673/2025	STATE OF ODISHA NIRANJAN SAHOO VS	SAMBEET PATTANAYAK VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) CRA/0000007/2025
105	D-CRLMC/33443/2025 CRLMC/4674/2025	DEBARAJ CHHATOI MANOJ KUMAR NAYAK VS	VS	// J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000095/2023
106	D-CRLMC/34190/2025 CRLMC/4675/2025	SASMITA KUMARI SENAPATI @ SASMITA NAYAK PARAMESWAR MEHER VS	GOKULANANDA SAHU VS	NAWAPARA /103 /2014 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000264/2014
107	D-CRLMC/34002/2025 CRLMC/4676/2025	STATE OF ODISHA SRIKANTA SAHU VS	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /272 /2017 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY CRMC/0000071/2024
108	D-CRLMC/34128/2025 CRLMC/4677/2025	MAMINA SAHU@MAMINA MOHANTY@SUMAN SAIBA MOHANTY HEENA BABLU HASHMI@HEENA HASMI VS	ASHOK KUMAR MISRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B ICC/0000017/2023
109	D-CRLMC/31943/2025 CRLMC/4678/2025	STATE OF ODISHA MONALISHA NAYAK VS	RAMAKANTA NAYAK VS	//0 J.M.F.C.,CUTTACK(Cuttack) ICC/0000300/2017
110	D-CRLMC/33920/2025 CRLMC/4679/2025	BISWARANJAN MOHARANA NARESH MAHARANA VS	RAJENDRA NARAYAN ROUT VS	PARLAKHEMUNDI /119 /2019 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000312/2019
111	D-CRLMC/33921/2025 CRLMC/4680/2025	STATE OF ODISHA LAXMI CHARAN PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	CHATRAPUR /11 /2010 J.M.F.C.,CHATRAPUR(Ganjam) GR/0000054/2010
112	D-CRLMC/33922/2025 CRLMC/4681/2025	STATE OF ODISHA DEEPAK KUMAR MOHANTY VS	RAJENDRA NARAYAN ROUT VS	BONTH /116 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001723/2024
113	D-CRLMC/34281/2025 CRLMC/4682/2025	STATE OF ODISHA BISWAJIT BEHERA VS	BISWARANJAN DALAI VS	OLATPUR /130 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000866/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/34005/2025 CRLMC/4683/2025	PRIYADARSANI NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000193/2020
115	D-CRLMC/34008/2025 CRLMC/4684/2025	AKRAM DALAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARINE PS AT PARADIP /37 /2014 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000950/2014
116	D-CRLMC/34014/2025 CRLMC/4685/2025	PRAVASH PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /148 /2017 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghapur ) Spl/0000171/2018
117	D-CRLMC/34207/2025 CRLMC/4686/2025	SANDEEP KUMAR BHUYAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MANGALPUR /417 /2021 C.J.M.,JAJPUR(Jajapur ) CT/0001778/2021
118	D-CRLMC/33863/2025 CRLMC/4687/2025	UPENDRA DIP VS STATE OF ODISHA(VIG.)	AVIJIT PATNAIK VS	SAMBALPUR VIGILANCE /29 /2007 SPECIAL JUDGE(VIG),BARGARH(Bargarh ) CT/0000014/2010
119	D-CRLMC/34603/2025 CRLMC/4688/2025	NALINI KANT DASH VS STATE OF ODISHA	SASANKA SEKHAR DAS VS	CAPITAL P.S. /427 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0002583/2021
120	D-CRLMC/34378/2025 CRLMC/4689/2025	MAHESH KUMAR AGARWAL @ MAHESH CH. AGARWALLA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// J.M.F.C.(II),BARBIL(Kendujhar) 2(B)CC/0000001/2004
121	D-CRLMC/34396/2025 CRLMC/4690/2025	BARSHA PRIYADARSHINI VS STATE OF ODISHA	AYUSHI MEHTA VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) CMC/0000432/2024
122	D-CRLMC/34549/2025 CRLMC/4691/2025	RICHPAL SAGAR VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /38 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir ) GR/0000015/2020
123	D-CRLMC/34475/2025 CRLMC/4692/2025	ARJAB KUMAR JENA@ARJAB JENA VS UTSA PATTANAIAK	BISWAJIT PASAYAT VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) CRL.EXN/0000101/2023
124	D-CRLMC/34120/2025 CRLMC/4693/2025	RILU@SURYAKANTA PRADHAN VS STATE OF ODISHA	TUSHARKANTA SAHOO VS	NIALI /107 /2023 2ND A.D.J.,CUTTACK(Cuttack) ST/0000365/2024
125	D-CRLMC/34237/2025	BISHNU CHARAN BEHERA @ BISHNU BEHERA	KULDEEP MOHANTY	NALCO /11 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4694/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000138/2024
126	D-CRLMC/33755/2025 CRLMC/4695/2025	SANGRAM KESHARI SINGH VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /552 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001081/2021
127	D-CRLMC/34313/2025 CRLMC/4696/2025	SACHIN NAIK@BEHERA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /160 /2019 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000436/2019
128	D-CRLMC/34116/2025 CRLMC/4697/2025	ARUN SWAIN VS SURESH CHANDRA SINGH	SANDIPANI NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000122/2012
129	D-CRLMC/34525/2025 CRLMC/4698/2025	SK.KAYEM ALI@KUBER ALI@KACHA ALI VS SABANA SULTANA	SATYABRATA DASH VS	//0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000392/2017
130	D-CRLMP/30557/2025 CRLMP/1469/2025	KARUNA KUMARI KAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	//0 ) //
131	D-CRLMP/34274/2025 CRLMP/1470/2025	NALINI NAIK VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	//0 ) //
132	D-CRLMP/34239/2025 CRLMP/1471/2025	PRATIMA BASTIA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	NIALI /76 /2021 ) //
133	D-CRLMP/29687/2025 CRLMP/1472/2025	GOBARDHAN BINDHANI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 ) //
134	D-CRLMP/33936/2025 CRLMP/1473/2025	BISWANATH PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ) //
135	D-CRLMP/34046/2025 CRLMP/1474/2025	RANAJIT PANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 ) //
136	D-CRLREV/33197/2025 CRLREV/872/2025	MD. ARIF NAGARIA VS	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /499 /2024 S.D.J.M.,SAMBALPUR(Sambalpur)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/32505/2025 CRLREV/873/2025	STATE OF ODISHA PRAVANJAN BEURA VS SHRABANI PRIYADARSHINI MALLA@BEURA	SUJATA JENA VS	GR/0003013/2024 JAGATSINGPUR /13 /2019 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CRA/0000027/2025
138	D-CRLREV/34070/2025 CRLREV/874/2025	AISCHARYA GOYAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /266 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000572/2025
139	D-CRLREV/34072/2025 CRLREV/875/2025	BAINA KUMAR BEHERA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /265 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000571/2025
140	D-CRLREV/34074/2025 CRLREV/876/2025	MUKESH AGARWAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /267 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000573/2025
141	D-CRLREV/34200/2025 CRLREV/877/2025	BABUNI@RAJESH MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khordha) CMC/0000880/2025
142	D-CRLREV/34217/2025 CRLREV/878/2025	BAPUNI@AJAYA JAGADEV VS STATE OF ODISHA	BIKRAM ROUT VS	CHANDAPUR /63 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000131/2022
143	D-CRLREV/33380/2025 CRLREV/879/2025	PUSPANJALI JENA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	INFOVALLY UPD BHUBANESWAR /228 J.M.F.C.,JATNI(Khordha ) GR/0000615/2024
144	D-CRLREV/33892/2025 CRLREV/880/2025	SUSHIL JAGAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BHASMA /66 /2003 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000524/2003
145	D-CRLREV/34168/2025 CRLREV/881/2025	UPENDRA BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	JHIRPANI P.S. /50 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000519/2025
146	D-CRP/43354/2025 CRP/50/2025	SHIV PRASAD GUPTA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) CS/0000116/2021
147	D-FAO/45298/2025 FAO/485/2025	SHYAM PRASAD GUPTA THE MANAGER (LEGAL), ROYAL SUNDARAM GENERAL INSURANCE COMPANY LIMITED, VS SUNIL KUMAR MALLA	<del>MDM, CHENNAI</del> VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000001/2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/38232/2025 MACA/1196/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL GENERAL INSURANCE COMPANY LIMITED, VS SABITRI BARIK	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000529/2018
149	D-MACA/45709/2025 MACA/1197/2025	THE D.M., THE S.B.I. GENERAL INSURANCE CO. LTD., BBSR VS MINATI DHAL	GIRIJA PRASAD DUTTA VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000060/2022
150	D-MACA/41092/2025 MACA/1198/2025	M/S. NATIONAL INSURANCE COMPANY LTD. CUTTACK VS HARA BEWA @ NAIK	ADAM ALI KHAN VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000040/2021
151	D-MACA/45035/2025 MACA/1199/2025	NIBEDITA LENKA VS SUSHIL KUMAR LENKA	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000040/2023
152	D-MACA/45726/2025 MACA/1200/2025	THE MANAGER, LEGAL CLAIMS, MAGMA HDI GENERAL INSURANCE COMPANY LTD.,BBSR VS SUMARI DEI	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan) Mac/0000010/2024
153	D-MACA/44987/2025 MACA/1201/2025	THE DIVISIONAL MANAGER ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR VS PURENDRA MOHANTA	RIMJHIMBALA PATI VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000084/2023
154	D-MATA/40800/2025 MATA/427/2025	PUSPA PADHIHARI VS SISIR KUMAR PADHIHARY	ANANTA KUMAR ROUT VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000344/2021
155	D-MATA/33682/2025 MATA/428/2025	JHUNU NAG @ SHA VS CHANDRAKANTA SHA	SUSHANTA KUMAR JOSHI VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000018/2019
156	D-MATA/44869/2025 MATA/429/2025	SRINIBAS MOHANTY VS SEFALI BOSE	SAPAN KUMAR LENKA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000281/2022
157	D-OTAPL/45991/2025 OTAPL/97/2025	THE COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX, BHUBANESHWAR VS M/S. HINDALCO INDUSTRIES LIMITED	SWAMY CHOUDHARY,SR.S.C VS	// () //
158	D-RPFAM/45944/2025 RPFAM/348/2025	DILIP KUMAR SAHOO VS SMARANIKA SAHOO	CHITTA RANJAN SAHU VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000061/2015
159	D-RPFAM/44892/2025	PRAMOD KUMAR MAHARANA	PRADIPTA VARMA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RPFAM/349/2025	VS RAJANIBALA MAHARANA	VS	JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000198/2024
160	D-RSA/45707/2025 RSA/564/2025	BISAKHA PANDEY VS KALPANA NAIK	BYOMOKESH SAHOO VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000024/2024
161	D-RSA/45731/2025 RSA/565/2025	VINCENT KUJUR VS LAJRUS KUJUR	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000037/2024
162	D-RSA/44263/2025 RSA/566/2025	JAYANTI PANDA VS BRAHMANANDA PANDA	DEEPAK RANJAN PARIDA VS	// 2ND A.D.J., BALANGIR(Balangir) RFA/0000019/2021
163	D-RSA/41695/2025 RSA/567/2025	PREMANANDA DAS VS NAMITA DAS	NIRANJAN PRASAD PATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000061/2016
164	D-RSA/43947/2025 RSA/568/2025	BIGHNESWAR PADHI VS BIJAYALAXMI PATRO	SATYAJIT MAHAPATRA VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000098/2015
165	D-RVWPET/43967/2025 RVWPET/247/2025	DIBAKAR PATTANAİK VS STATE OF ODISHA	ATUL TRIPATHY VS	// ( //
166	D-STREV/39742/2025 STREV/43/2025	M/S. INDUSIND BANK LTD., KHURDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000289/2014
167	D-STREV/39733/2025 STREV/44/2025	M/S. INDUSIND BANK LIMITED,CUTTACK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// ( //
168	D-TRP(C)/45732/2025 TRP(C)/393/2025	BHABANA SAHU VS SUJIT KUMAR SAHOO	ASHOK DAS VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000333/2025
169	D-TRP(C)/45456/2025 TRP(C)/394/2025	JAYAMANI MOHANTA VS BHARAT BHUSAN MOHANTA	HEMANTA KUMAR MOHANTA VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhar Mat/0000132/2023
170	D-TRP(C)/46185/2025 TRP(C)/395/2025	SASMITA SETHY VS	SOUBHAGYA KUMAR DASH VS	// JUDGE, FAMILY COURT, BHADRAK(Bh

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-TRP(C)/46316/2025 TRP(C)/396/2025	CHITARANJAN SETHY M/S. S.K. CATTLE AND POULTRY FEEDS, NABARANGPUR VS M/S JAPFA COMFEED INDIA PVT. LTD., PUNE	DIPTI RANJAN BHOKTA VS	CP/0000267/2025 // DISTRICT AND SESSIONS JUDGE,NAWA EXECUTION CASE/0000024/2019
172	D-TRPCRL/33829/2025 TRPCRL/98/2025	PRAKASH KUMAR KAR VS PUSPARANI MISHRA	DIPTI RANJAN BHOKTA VS	//0 JUDGE FAMILY COURT,PURI(Puri) Crp/0000115/2025
173	D-WA/45993/2025 WA/1758/2025	STATE OF ODISHA VS DAMBARUDHAR TANDI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
174	D-WA/46050/2025 WA/1759/2025	ASHOK KUMAR BARIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
175	D-WA/46062/2025 WA/1760/2025	ASHOK KUMAR BARIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
176	D-WA/31846/2025 WA/1761/2025	BOARD OF SECONDARY EDUCATION, ORISSA VS NURUL HAQUE	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// 0 //
177	D-WA/45808/2025 WA/1762/2025	PRAKASH REDDY VS THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
178	D-WA/45674/2025 WA/1763/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS SUKANTI MAJHI	BIBUDHENDRA DASH VS	// 0 //
179	D-WA/45811/2025 WA/1764/2025	SRIDHAR BARIK VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
180	D-WA/45813/2025 WA/1765/2025	SUKANTA KUMAR BEHURA VS THE REGISTRAR,UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
181	D-WA/45821/2025 WA/1766/2025	SARATA CHANDRA BEHERA VS THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/45817/2025 WA/1767/2025	UMAKANTA KAR VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
183	D-WP(C)/45627/2025 WP(C)/31923/2025	PANCHANAN KARAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
184	D-WP(C)/45630/2025 WP(C)/31924/2025	KAMALA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
185	D-WP(C)/46002/2025 WP(C)/31925/2025	CHAMPAIRAM MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
186	D-WP(C)/45762/2025 WP(C)/31926/2025	LINGARAJ MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
187	D-WP(C)/45763/2025 WP(C)/31927/2025	MADAN KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
188	D-WP(C)/42438/2025 WP(C)/31928/2025	SECRETARY BASANTAPUR GRAM PANCHAYAT LABEL FEDERATION, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
189	D-WP(C)/44759/2025 WP(C)/31929/2025	ZINASIS PRADHAN VS INDUSIND BANK LTD, MUMBAI	BIDISHA SAHU VS	// 0 //
190	D-WP(C)/45766/2025 WP(C)/31930/2025	KALU CHANDRA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
191	D-WP(C)/42443/2025 WP(C)/31931/2025	PRESIDENT TARA GRAM PANCHAYAT STARIA SANGH, TARA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
192	D-WP(C)/42654/2025 WP(C)/31932/2025	PRESIDENT OF PADIAPATNA GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
193	D-WP(C)/44848/2025	SUBASH CHANDRA NAYAK	BIBHUTI RANJAN MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31933/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44850/2025 WP(C)/31934/2025	SAROJINI KHUNTIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
195	D-WP(C)/45162/2025 WP(C)/31935/2025	PRAMOD KUMAR MOHANTY VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
196	D-WP(C)/44823/2025 WP(C)/31936/2025	MAHANADI KOYLA THIKA SHRAMIK CONGRESS, JHARSUGUDA VS CHAIRMAN, CENTRAL ADVISORY CONTRACT LABOUR BOARD, NEW DELHI	SAROJ KUMAR DASH VS	// 0 //
197	D-WP(C)/42785/2025 WP(C)/31937/2025	MAHESWAR JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
198	D-WP(C)/42820/2025 WP(C)/31938/2025	PRESIDENT OF PANDAPADA GRAM PANCHAYAT STARIYA SANGHA, (G.P.LABEL AS SOCIETY), KRONJHAR VS STATE OF ODISHA	ASOCIATES, KRONJHAR VS	// 0 //
199	D-WP(C)/45567/2025 WP(C)/31939/2025	PRAFULLA KUMAR ROUT VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
200	D-WP(C)/43747/2025 WP(C)/31940/2025	PRIYARANJAN SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
201	D-WP(C)/42817/2025 WP(C)/31941/2025	SECRETARY PURUMUNDA GRAM PANCHAYAT STARIYA SANGHA, PURUMUNDA, (G.P.LABEL AS SOCIETY), KEONJHAR VS STATE OF ODISHA	PRATAP KESAR, KEONJHAR VS	// 0 //
202	D-WP(C)/45571/2025 WP(C)/31942/2025	BHRAMARBAR SAHOO VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
203	D-WP(C)/43751/2025 WP(C)/31943/2025	BRAJARAJ PADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
204	D-WP(C)/45576/2025 WP(C)/31944/2025	KUMUDA CHANDRA BARIK VS	BAIDHAR SAHOO VS	// 0

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### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46047/2025 WP(C)/31945/2025	THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR BASANTI BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	DIPTI RANJAN MOHAPTRA VS	// // ()
206	D-WP(C)/43530/2025 WP(C)/31946/2025	PREETY LATH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //
207	D-WP(C)/42496/2025 WP(C)/31947/2025	UMAKANTA SAMAL VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
208	D-WP(C)/46094/2025 WP(C)/31948/2025	KALAHANDI GNM COLLEGE, KALAHANDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// () //
209	D-WP(C)/45588/2025 WP(C)/31949/2025	DR.RANJAN KUMAR MOHANATY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
210	D-WP(C)/45875/2025 WP(C)/31950/2025	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
211	D-WP(C)/43952/2025 WP(C)/31951/2025	DUARU NAIK VS STATE OF ODISHA	PAMI RATH VS	// () //
212	D-WP(C)/45591/2025 WP(C)/31952/2025	PANAMANI HEMBRAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
213	D-WP(C)/45755/2025 WP(C)/31953/2025	SK NURUL IQBAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// () //
214	D-WP(C)/45611/2025 WP(C)/31954/2025	NILA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
215	D-WP(C)/45699/2025 WP(C)/31955/2025	ABRAR KHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// () //

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### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/46085/2025 WP(C)/31956/2025	BRAHMAPADA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/42656/2025 WP(C)/31957/2025	SECRETARY TORANI POKHARI GRAM PANCHAYAT STARIYA SANGHA ,KEONJHARPRATAP KESHARI DEO VS STATE OF ODISHA	VS	// 0 //
218	D-WP(C)/45596/2025 WP(C)/31958/2025	AKSHAY KUMAR UDAYSINGH VS REGIONAL MANAGER, BANK OF INDIA, ZONAL OFFICE, BBSR ZONE	BAIDHAR SAHOO VS M/S.SAYED ASIF ALI, S.A.FAISAL, R.Z.ASIF	// 0 //
219	D-WP(C)/44891/2025 WP(C)/31959/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// 0 //
220	D-WP(C)/45917/2025 WP(C)/31960/2025	GITANJALI PADHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/42657/2025 WP(C)/31961/2025	PRESIDENT PATILO GRAM PANCHAYAT STARIYA SANGHA, KENOJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
222	D-WP(C)/45582/2025 WP(C)/31962/2025	TRILOCHAN SWAIN VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
223	D-WP(C)/45637/2025 WP(C)/31963/2025	NRUSINGHANATH MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
224	D-WP(C)/44173/2025 WP(C)/31964/2025	JAYA KRUSHNA PRADHAN VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
225	D-WP(C)/44644/2025 WP(C)/31965/2025	RAMA CHANDRA MARTHA VS DEPARTMENT OF HIGHER EDUCATION	DR. BINODA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/45396/2025 WP(C)/31966/2025	DASARATHI BEHURA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
227	D-WP(C)/45641/2025	JANARDAN BEHERA	SUBHADUTTA ROUTRAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31967/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37329/2025 WP(C)/31968/2025	ODISHA GRAMYA BANK, BALASORE VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
229	D-WP(C)/45706/2025 WP(C)/31969/2025	JALADHAR DAKUA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
230	D-WP(C)/46123/2025 WP(C)/31970/2025	SARAT KUMAR BEHERA VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
231	D-WP(C)/42714/2025 WP(C)/31971/2025	RAJENDRA KUMAR RAUTO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/45767/2025 WP(C)/31972/2025	JAYDEV SENAPATI VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
233	D-WP(C)/46125/2025 WP(C)/31973/2025	BHAGABAN NAYAK VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
234	D-WP(C)/45768/2025 WP(C)/31974/2025	RAGHUNATH MAJHI VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
235	D-WP(C)/46023/2025 WP(C)/31975/2025	TARA @ TARAMANI PARHI VS BISWANATH MOHANTY	SURESH KUMAR CHOUDHURY VS	// 0 //
236	D-WP(C)/45794/2025 WP(C)/31976/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
237	D-WP(C)/43651/2025 WP(C)/31977/2025	DR.MANORANJAN MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
238	D-WP(C)/45660/2025 WP(C)/31978/2025	KADAMBINI PARIDA VS	BHASKAR CHANDRA PANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/45232/2025 WP(C)/31979/2025	STATE OF ODISHA DHRITI RANJAN PARIDA VS	SWETALANA DAS VS	// // ()
240	D-WP(C)/45669/2025 WP(C)/31980/2025	STATE OF ODISHA PRABHAT KUMAR BEHERA VS	BHASKAR CHANDRA PANDA VS	// // ()
241	D-WP(C)/44669/2025 WP(C)/31981/2025	STATE OF ODISHA JIBAN KRUSHNA KHATEI VS	SHASHI BHUSAN JENA VS	// // ()
242	D-WP(C)/45675/2025 WP(C)/31982/2025	STATE OF ODISHA SANJAYA KUMAR ROUSTRAY VS	BHASKAR CHANDRA PANDA VS	// // ()
243	D-WP(C)/45234/2025 WP(C)/31983/2025	STATE OF ODISHA BASANTA KUMAR NANDA VS	PRASANNA KUMAR MOHANTY VS	// // ()
244	D-WP(C)/45277/2025 WP(C)/31984/2025	STATE OF ODISHA ORISSA RASTRA VASA PARISHAD, PURI VS	DIPTI RANJAN MOHAPATRA VS	// // ()
245	D-WP(C)/45681/2025 WP(C)/31985/2025	UNION OF INDIA ABHAYA KUMAR PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // ()
246	D-WP(C)/45230/2025 WP(C)/31986/2025	STATE OF ODISHA DEBANANDA DORA VS	AJIT KUMAR MOHANTY VS	// // ()
247	D-WP(C)/45442/2025 WP(C)/31987/2025	STATE OF ODISHA JAYANTI JENA VS	KISHORE KUMAR MISHRA VS	// // ()
248	D-WP(C)/45694/2025 WP(C)/31988/2025	COLLECTOR, BERHAMPUR GOPINATH SWAIN VS	BHASKAR CHANDRA PANDA VS	// // ()
249	D-WP(C)/45328/2025 WP(C)/31989/2025	STATE OF ODISHA DIBAKAR MOHAPATRA VS	SRINIVAS MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/45231/2025 WP(C)/31990/2025	PRASANTA KUMAR PATRA VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// 0 //
251	D-WP(C)/45585/2025 WP(C)/31991/2025	NILANCHAL PRADHAN VS REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	BAIDHAR SAHOO VS	// 0 //
252	D-WP(C)/45466/2025 WP(C)/31992/2025	NIRANJAN DAS VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
253	D-WP(C)/46299/2025 WP(C)/31993/2025	ALL ODISHA MUSLIM WOMEN WELFARE ASSOCIATION, CUTTACK VS THE COLLECTOR, CUTTACK	GANESH PRASAD MOHANTY VS	// 0 //
254	D-WP(C)/45887/2025 WP(C)/31994/2025	MARKANDA HAIBRU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
255	D-WP(C)/45793/2025 WP(C)/31995/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	SANDEEP PARIDA VS	// 0 //
256	D-WP(C)/45975/2025 WP(C)/31996/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
257	D-WP(C)/44418/2025 WP(C)/31997/2025	MANGAL SINGH HO VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
258	D-WP(C)/42658/2025 WP(C)/31998/2025	PRESIDENT DHENKIKOTE GRAM PANCHAYAT STARIYA SANGHA ,KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
259	D-WP(C)/45483/2025 WP(C)/31999/2025	MANDODARI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/45486/2025 WP(C)/32000/2025	PARBATI HANSDAH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/42659/2025	PRESIDENT OF BADAMASINABILLA GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR	PRATAP KESHARI DEO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32001/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45889/2025 WP(C)/32002/2025	SUDEI @ SUDARSAN BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
263	D-WP(C)/45899/2025 WP(C)/32003/2025	SUBHAM SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
264	D-WP(C)/42813/2025 WP(C)/32004/2025	PRESIDENT OF MUKTAPUR GRAM PANCHAYAT STARIYA SANGHA, (G.P LABEL ASBROCTAPUR) VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
265	D-WP(C)/46015/2025 WP(C)/32005/2025	SWAGAT DAS VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
266	D-WP(C)/45612/2025 WP(C)/32006/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
267	D-WP(C)/45722/2025 WP(C)/32007/2025	DEVI PRASAD MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
268	D-WP(C)/42815/2025 WP(C)/32008/2025	SECRETARY BALABHADRAPUR GRAM PANCHAYAT STARIYA SANGHA , BALABHADRAPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
269	D-WP(C)/45902/2025 WP(C)/32009/2025	SROTOSWINI MAHALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
270	D-WP(C)/44589/2025 WP(C)/32010/2025	JAGYANSENI DASH VS PRAMODINI PADHI	SIDDHANT SARANGI VS	// 0 //
271	D-WP(C)/45178/2025 WP(C)/32011/2025	SARAT CHANDRA ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/44373/2025 WP(C)/32012/2025	ABHAY KUMAR RAY VS	CHANDAN KUMAR SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/44703/2025 WP(C)/32013/2025	STATE OF ODISHA ASHOK KUMAR PANIGRAHI VS	AMIT PRASAD BOSE VS	// // ()
274	D-WP(C)/45376/2025 WP(C)/32014/2025	STATE OF ODISHA INDRA TAMBA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
275	D-WP(C)/45385/2025 WP(C)/32015/2025	STATE OF ODISHA INDRA TAMBA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
276	D-WP(C)/46112/2025 WP(C)/32016/2025	STATE OF ODISHA SAROJ BHOI VS	SWAPNIL ROY VS	// // ()
277	D-WP(C)/45198/2025 WP(C)/32017/2025	STATE OF ODISHA RAMAKANTA NATH VS	DEBENDRA NATH MISRA VS	// // ()
278	D-WP(C)/45885/2025 WP(C)/32018/2025	STATE OF ODISHA SANJUKTA OJHA VS	GOPINATH MISHRA VS	// // ()
279	D-WP(C)/39445/2025 WP(C)/32019/2025	BIDULATA SETHI MAA BASUNDHARA MAHASANGHA, KALAHANDI VS	SUBHADUTTA ROURAY VS	// // ()
280	D-WP(C)/44186/2025 WP(C)/32020/2025	STATE OF ODISHA ATANU PATTNAYAK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
281	D-WP(C)/45217/2025 WP(C)/32021/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // ()
282	D-WP(C)/46189/2025 WP(C)/32022/2025	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	SURESH CHANDRA DASH VS	// // ()
283	D-WP(C)/45283/2025 WP(C)/32023/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL) BASANTA SA VS	SIBA PRASAD PATRA VS	// // ()
		MAHANADI COAL FIELDS LTD, SAMBALPUR		//

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### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/45319/2025 WP(C)/32024/2025	BHANJANI MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
285	D-WP(C)/46183/2025 WP(C)/32025/2025	RAGHUNATH NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
286	D-WP(C)/46190/2025 WP(C)/32026/2025	SHYAM NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
287	D-WP(C)/45589/2025 WP(C)/32027/2025	SANANDA SAHU VS REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	BAIDHAR SAHOO VS	// 0 //
288	D-WP(C)/46195/2025 WP(C)/32028/2025	JALI PRUSTY @ JOLI PRUSTY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
289	D-WP(C)/44870/2025 WP(C)/32029/2025	TAPAS KUMAR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
290	D-WP(C)/44748/2025 WP(C)/32030/2025	M/S 916 EPARI JEWELLER PVT.LTD, KHURDA VS M/S AMBAR, 95, JANAPATH, UNIT 3, BBSR	BIPLABA P.B. BAHALI VS	// 0 //
291	D-WP(C)/46196/2025 WP(C)/32031/2025	PITAMBAR NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
292	D-WP(C)/44984/2025 WP(C)/32032/2025	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
293	D-WP(C)/46199/2025 WP(C)/32033/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
294	D-WP(C)/45769/2025 WP(C)/32034/2025	NIRANJAN MOHANTA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
295	D-WP(C)/43654/2025	MANTU DAS	AFRAAZ SUHAIL	//

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### CASES REGISTERED REPORT AS ON :11/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32035/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41012/2025 WP(C)/32036/2025	BISWAJIT SAMANTARAY VS THE EXECUTIVE ENGINEER (ELECT.), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
297	D-WP(C)/45936/2025 WP(C)/32037/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
298	D-WP(C)/43239/2025 WP(C)/32038/2025	SK.MOHOMAD AKHLAQUE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
299	D-WP(C)/45926/2025 WP(C)/32039/2025	SUCHISMITA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
300	D-WP(C)/46280/2025 WP(C)/32040/2025	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR VS INDIAN OIL CORPORATION LTD., NEW DELHI	AMITABH MISHRA VS	// 0 //
301	D-WP(C)/46124/2025 WP(C)/32041/2025	ASHOK KUMAR BEHERA VS UCO BANK, ZONAL MANAGER, BBSR	SURENDRA NATH PANDA VS	// 0 //
302	D-WP(C)/46142/2025 WP(C)/32042/2025	SAI OM AGENCY, KORAPUT VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// 0 //
303	D-WP(C)/46287/2025 WP(C)/32043/2025	M/S. CHANDRAMA TRANSPORT, JAGATSINGHPUR VS INDIAN OIL CORPORATION LTD., NEW DELHI	AMITABH MISHRA VS	// 0 //
304	D-WP(C)/45460/2025 WP(C)/32044/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
305	D-WP(C)/46205/2025 WP(C)/32045/2025	HARIKRUSHNA SAHU VS THE COLLECTOR CUM DISTRICT MAGISTRATE CUM ARBITRATOR, GANJAM	PRASANTA KUMAR PANDA VS	// 0 //
306	D-WP(C)/45785/2025 WP(C)/32046/2025	DEBENDRA KUMAR BEHURA VS	SIBA PRASAD SWAIN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/46147/2025 WP(C)/32047/2025	STATE OF ODISHA SMKR AND ASSOCIATES, SEMILIGUDA VS	ANJAN KUMAR BISWAL VS	// // 0
308	D-WP(C)/45607/2025 WP(C)/32048/2025	STATE OF ODISHA DILLIP KUMAR BALIYARSINGH VS	PRAVASH CHANDRA JENA VS	// // 0
309	D-WP(C)/45268/2025 WP(C)/32049/2025	STATE OF ODISHA OM PRAKASH BHAWSINKA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
310	D-WP(C)/44230/2025 WP(C)/32050/2025	STATE OF ODISHA KHIROD MISHRA @ KHIRODA CHANDRA MISHRA VS	SIRISH CHANDRA TRIPATHY VS	// // 0
311	D-WP(C)/46460/2025 WP(C)/32051/2025	ARTATRANA MISHRA SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BERHAMPUR, GANJAM VS	MANOJA KUMAR KHUNTIA VS	// // 0
312	D-WP(C)/45497/2025 WP(C)/32052/2025	STATE OF ORISSA SAGAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/45505/2025 WP(C)/32053/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MOHIT KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
314	D-WP(C)/46200/2025 WP(C)/32054/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI LAXMI BEHERA VS	SIDHARTHA MISHRA VS	// // 0
315	D-WP(C)/45502/2025 WP(C)/32055/2025	GOVT OF ODISHA ARUN KUMAR PATTANAİK VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/46201/2025 WP(C)/32056/2025	STATE OF ODISHA NAGESWAR DAS VS	SIDHARTHA MISHRA VS	// // 0
317	D-WP(C)/45764/2025 WP(C)/32057/2025	GOVT OF ODISHA GODABARISH DAS VS	AJAYA KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/45270/2025 WP(C)/32058/2025	TAMASHI DUTTA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
319	D-WP(C)/45356/2025 WP(C)/32059/2025	MANAS KUMAR BEHERA VS THE STATE OF ORISSA	ASHIS KUMAR MISHRA VS	// 0 //
320	D-WP(C)/45538/2025 WP(C)/32060/2025	SANGRAM KESHARI SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
321	D-WP(C)/46289/2025 WP(C)/32061/2025	M/S CHANDRAMA TRANSPORT, JAGATSINGHPUR VS HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI	SAIBRATA RATH VS	// 0 //
322	D-WP(C)/45761/2025 WP(C)/32062/2025	RAJSHREE PANDA @ DASH VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
323	D-WP(C)/45997/2025 WP(C)/32063/2025	M/S MAA KALI LOGISTICS AND INFRATECH PVT. LTD VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
324	D-WP(C)/46295/2025 WP(C)/32064/2025	M/S. ROYAL CLIFFS SERVICES, JAGATSINGHPUR VS HINDUSTAN PETROLEUM CORPORATION LTD., MUMBAI	SAIBRATA RATH VS	// 0 //
325	D-WP(C)/43972/2025 WP(C)/32065/2025	AMARENDRA SUBUDHI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
326	D-WP(C)/46452/2025 WP(C)/32066/2025	MOTILAL MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/46455/2025 WP(C)/32067/2025	MITRABHANU PATEL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
328	D-WP(C)/45770/2025 WP(C)/32068/2025	BIKARTAN SENAPATI VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
329	D-WP(C)/46271/2025	SUMAN DAKUA @ SUMAN KUMAR DAKUA	TIRTH KUMAR SAHU	//

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	WP(C)/32069/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/46275/2025 WP(C)/32070/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
331	D-WP(C)/46306/2025 WP(C)/32071/2025	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	KAMAL RANJAN MOHAPATRA VS	// 0 //
332	D-WP(C)/46476/2025 WP(C)/32072/2025	NIRADA BARANA BISWAL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
333	D-WP(C)/45992/2025 WP(C)/32073/2025	SURAJ PRAKASH SINGHA VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
334	D-WP(C)/43099/2025 WP(C)/32074/2025	NARAYAN MADHEI VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
335	D-WP(C)/45807/2025 WP(C)/32075/2025	DEBENDRANATH SAHOO VS THE DEBT RECOVERY TRIBUNAL, CUTTACK	BHAWANI SANKAR PANIGRAHI VS	// 0 //
336	D-WP(C)/46168/2025 WP(C)/32076/2025	SANJAY TUDU VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
337	D-WP(C)/46520/2025 WP(C)/32077/2025	DEBASMITA CHAKRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
338	D-WP(C)/46260/2025 WP(C)/32078/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
339	D-WP(C)/43745/2025 WP(C)/32079/2025	HELENA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
340	D-WP(C)/45508/2025 WP(C)/32080/2025	SATYASWARUP PUROHIT VS	KUNAL KUMAR SWAIN VS	// 0

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341	D-WP(C)/43910/2025 WP(C)/32081/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI BANASHREE MALLICK VS GOVT OF ODISHA	BAIJAYANTI MOHANTY VS	// // 0 //
342	D-WP(C)/46302/2025 WP(C)/32082/2025	TIRUPATI KAR VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
343	D-WP(C)/46311/2025 WP(C)/32083/2025	V.S.JEEVAN SANGRAM VS STATE OF ODISHA	NISHAT AFREEN VS	// 0 //
344	D-WP(C)/43909/2025 WP(C)/32084/2025	AMULYANANDA MOHANTY VS STATE OF ODISHA	BAIJAYANTI PANDA VS	// 0 //
345	D-WP(C)/44528/2025 WP(C)/32085/2025	M/S. JAGANNATH INTERIOR, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
346	D-WP(C)/45272/2025 WP(C)/32086/2025	SUDHANIDHI SENAPATI VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
347	D-WP(C)/45742/2025 WP(C)/32087/2025	BABUDHAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
348	D-WP(C)/46525/2025 WP(C)/32088/2025	SWAPNESWAR GOCHHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
349	D-WP(C)/46284/2025 WP(C)/32089/2025	SHAKUNTALA BIDIKA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
350	D-WP(C)/45964/2025 WP(C)/32090/2025	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
351	D-WP(C)/45375/2025 WP(C)/32091/2025	SURENDRA KISHORE ROUT VS THE CHIEF EXECUTIVE OFFICER TPCODL., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //

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352	D-WP(C)/46017/2025 WP(C)/32092/2025	SK. ABDUL MOHIN VS ADMINISTRATOR, ODISHA, BOARD OF WAKF, CUTTACK	JAJATI KESHARI KHUNTIA VS	// 0 //
353	D-WP(C)/45978/2025 WP(C)/32093/2025	PRAKASH KUMAR BARIK VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
354	D-WP(C)/46113/2025 WP(C)/32094/2025	RAJKISHOR BHAULA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
355	D-WP(C)/45983/2025 WP(C)/32095/2025	SANJEEB KUMAR PATHI VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
356	D-WP(C)/45703/2025 WP(C)/32096/2025	BIDHU BHUSAN BISWAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
357	D-WP(C)/45260/2025 WP(C)/32097/2025	RADHASHYAM BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
358	D-WP(C)/45828/2025 WP(C)/32098/2025	ANUPOMA DALAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
359	D-WP(C)/45705/2025 WP(C)/32099/2025	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
360	D-WP(C)/46096/2025 WP(C)/32100/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PAMI RATH VS	// 0 //
361	D-WP(C)/45969/2025 WP(C)/32101/2025	RUPAK KUMAR BARIK VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
362	D-WP(C)/46281/2025 WP(C)/32102/2025	KISHOR KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
363	D-WPCRL/34150/2025	AHALYA SAHOO	GYANA RANJAN DHAL	DHUSURI /487 /2025

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	WPCRL/152/2025	VS STATE OF ODISHA	VS	() //
364	D-WPCRL/33639/2025 WPCRL/153/2025	HARENDRA PRADHAN VS SUPERINTENDENT OF POLICE, BALASORE	JAJATI KESHARI KHUNTIA VS	BALIAPAL /255 /2025 () //
365	D-ABLAPL/33945/2025 ABLAPL/13049/2025	SASANKA SEKHAR DIGAL VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	KHAJURIPADA /238 /2025 () //
366	D-ABLAPL/31186/2025 ABLAPL/13050/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 () //
367	D-ABLAPL/33998/2025 ABLAPL/13051/2025	BALMIKI SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHADRAK RURAL /630 /2025 () //
368	D-ABLAPL/32048/2025 ABLAPL/13052/2025	MANOJ KAR VS STATE OF ODISHA	SIBADUTTA RAMPRASAD MISHRA VS	BALICHANDRAPUR /263 /2025 () //
369	D-ABLAPL/34011/2025 ABLAPL/13053/2025	BIMBADHAR BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //
370	D-ABLAPL/34115/2025 ABLAPL/13054/2025	KUSHA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /252 /2025 () //
371	D-ABLAPL/33701/2025 ABLAPL/13055/2025	RAJKUMAR LENKA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	MARSHAGHAI /316 /2025 () //
372	D-ABLAPL/33703/2025 ABLAPL/13056/2025	CHANDRAMA @ RINA LENKA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	MARSHAGHAI /316 /2025 () //
373	D-ABLAPL/33906/2025 ABLAPL/13057/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	RAIBANIA /116 /2025 () //
374	D-ABLAPL/34166/2025 ABLAPL/13058/2025	BIGHNESH PRADHAN VS	ACHYUTANANDA PATTANAİK VS	BALUGAON P.S. /268 /2025 ()

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375	D-ABLAPL/33051/2025 ABLAPL/13059/2025	STATE OF ODISHA KRUSHNA CHANDRA KAHALASINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BOLAGARH P.S. /207 /2025 () //
376	D-ABLAPL/34202/2025 ABLAPL/13060/2025	M.NARAYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /325 /2025 () //
377	D-ABLAPL/33665/2025 ABLAPL/13061/2025	LACHHMAN @ LACHHABAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /304 /2025 () //
378	D-ABLAPL/34213/2025 ABLAPL/13062/2025	SK. FARUK @ SK. FAROOQUE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /253 /2025 () //
379	D-ABLAPL/33670/2025 ABLAPL/13063/2025	CHINMAYA PRADHAN VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /801 /2025 () //
380	D-ABLAPL/32956/2025 ABLAPL/13064/2025	SANJUKTA SHARMA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /669 /2025 () //
381	D-ABLAPL/34235/2025 ABLAPL/13065/2025	SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /1127 /2025 () //
382	D-ABLAPL/33410/2025 ABLAPL/13066/2025	VARUN KUMAR KALYANKAR VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /286 /2025 () //
383	D-ABLAPL/34241/2025 ABLAPL/13067/2025	JAFAR KHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	Bamapada (Industrial Area) /144 /2025 () //
384	D-ABLAPL/34254/2025 ABLAPL/13068/2025	CHHALU BAGARTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR SADAR /352 /2025 () //
385	D-ABLAPL/33656/2025 ABLAPL/13069/2025	SANDHYARANI RANASINGH VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	EOW,BHUBANESWAR /12 /2021 () //

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386	D-ABLAPL/34226/2025 ABLAPL/13070/2025	SITAKANTA MALIK @ KUKURIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// J.M.F.C,KENDRAPARA(Kendrapara ) ICC/0000064/2009
387	D-ABLAPL/34255/2025 ABLAPL/13071/2025	DILLIP KUMAR DAS VS STATE OF ODISHA	MANORANJAN DAS VS	LAXMISAGAR P.S. /612 /2025 ( ) //
388	D-ABLAPL/34238/2025 ABLAPL/13072/2025	JAGA @ JAGABANDHU NAYAK VS STATE OF ODISHA	APARESH BHOI VS	SORO /838 /2025 ( ) //
389	D-ABLAPL/34256/2025 ABLAPL/13073/2025	RAMESH BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000074/2023
390	D-ABLAPL/34007/2025 ABLAPL/13074/2025	SUDARSHAN PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	PURI TOWN /485 /2025 ( ) //
391	D-ABLAPL/34289/2025 ABLAPL/13075/2025	SHIBA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// / /0 ( ) //
392	D-ABLAPL/34214/2025 ABLAPL/13076/2025	HARIHAR MAJHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BAISINGA /560 /2025 ( ) //
393	D-ABLAPL/34291/2025 ABLAPL/13077/2025	BULU DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MARINE PS AT DHAMARA /22 /2025 ( ) //
394	D-ABLAPL/33818/2025 ABLAPL/13078/2025	KAILASH GHADAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /393 /2025 ( ) //
395	D-ABLAPL/34292/2025 ABLAPL/13079/2025	SUSANT KUMAR MOHANTY@ BULU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /256 /2025 ( ) //
396	D-ABLAPL/33192/2025 ABLAPL/13080/2025	TRINATH NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// / /0 ( ) //
397	D-ABLAPL/33601/2025	PAPU JENA	RONIT GHOSH	BANARAPAL /593 /2025

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	ABLAPL/13081/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/34221/2025 ABLAPL/13082/2025	PRITAM KUMAR BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SAHADEV KHUNTA /247 /2025 () //
399	D-ABLAPL/34262/2025 ABLAPL/13083/2025	MANI DAKUA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /131 /2025 () //
400	D-ABLAPL/34268/2025 ABLAPL/13084/2025	SUNIL MAHARANA @ NANDU VS STATE OF ODISHA	ARIJEET MISHRA VS	LALBAG /184 /2025 () //
401	D-ABLAPL/34270/2025 ABLAPL/13085/2025	SANGRAM PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /358 /2025 () //
402	D-ABLAPL/34295/2025 ABLAPL/13086/2025	KAMALAKANTA SIAL @ KATHIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(A)CC/0000273/2025
403	D-ABLAPL/34338/2025 ABLAPL/13087/2025	AKHIA @ AKSHYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /296 /2025 () //
404	D-ABLAPL/34296/2025 ABLAPL/13088/2025	SK SADIK @ SK SADIK ALI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /440 /2025 () //
405	D-ABLAPL/34350/2025 ABLAPL/13089/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP MODEL /307 /2025 () //
406	D-ABLAPL/34220/2025 ABLAPL/13090/2025	RAJENDRA PRASAD ACHARYA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	MAHILA P.S.(BBSR) /304 /2025 () //
407	D-ABLAPL/34275/2025 ABLAPL/13091/2025	DHARANI BEHERA @ DHARANIDHAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /386 /2025 () //
408	D-ABLAPL/34448/2025 ABLAPL/13092/2025	PRAFULLA KUMAR PANDA VS	SUMANTA MALIK VS	PANIKOILI /354 /2025 ()

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409	D-ABLAPL/34316/2025 ABLAPL/13093/2025	STATE OF ODISHA DEBJANI MISTRY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /230 /2025 () //
410	D-ABLAPL/33626/2025 ABLAPL/13094/2025	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// / /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000178/2025
411	D-ABLAPL/34420/2025 ABLAPL/13095/2025	SAMBHU BEHERA @ SAMBHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /792 /2025 () //
412	D-ABLAPL/34326/2025 ABLAPL/13096/2025	DEBASISH MISHRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	SUNDARGARH TOWN /445 /2025 () //
413	D-ABLAPL/34423/2025 ABLAPL/13097/2025	AMELA MISTRI @ AMELA MISTRY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /97 /2025 () //
414	D-ABLAPL/34334/2025 ABLAPL/13098/2025	PADMAJA PRIYADARSHINI MISHRA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /471 /2025 () //
415	D-ABLAPL/34355/2025 ABLAPL/13099/2025	DIPAK ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BYREE /259 /2025 () //
416	D-ABLAPL/34453/2025 ABLAPL/13100/2025	ASISH JETHI @ ASIS JETHI VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /435 /2025 () //